

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 45 of 2014

Dated : 5th September, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Paschim Gujarat Vij Company Ltd. & Ors. ... Appellant(s)

Versus

Gujarat Electricity Regulatory
Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr. D.R. Parmar (Rep.) for R-1

ORDER

Heard the learned counsel for the parties.

Judgment is reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**